

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 01<sup>st</sup> July, 2016**

**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 86/2016(CZ)	Nand Kishore Trivedi Vs. State of M.P. & 4 Ors.	Mr. Jahoor Qureshi, Adv.	
2.	Original Application No. 87/2016(CZ)	Govind Singh Vs. District Mining Officer & Anr.	Mr. Arun Kumar Sharma, Adv.	
3.	Original Application No. 88/2016(CZ) (M.A.No.614/16)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. Ankur Pastor, Adv.	

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